

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:6273  
ANSWERED ON:06.05.2013  
CLEARANCE TO POWER PLANT  
Ram Shri Purnmasi

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the areas of land for which environmental clearance has been given for 4000 MW power plant which is under construction in Kodarma and Hazaribag in Jharkhand;
- (b) whether environmental rules are being violated constantly by the authorities of the above projects; and
- (c) if so, the corrective steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT & FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) The Ministry of Environment and Forests has accorded environmental clearance on 07.04.2008 for 4000 MW Ultra Mega Power Project of M/s Jharkhand Integrated Power Ltd. near Tilaiya village, in District Hazaribagh, in Jharkhnad, for an area of 2695 acres.
- (b)&(c) No violation of environmental rules in implementation of the power project has been reported to this Ministry.